

**SHRI ATAL BIHARI VAJPAYEE:**  
The strike is spreading. Today the banks are on strike.

**MR. SPEAKER:** You have made your point. They must be seeing it.

**SHRI ATAL BIHARI VAJPAYEE:**  
Kindly guide us.

**MR. SPEAKER:** You have made your point. Now let the Government come forward.

(Interruptions)

**MR. SPEAKER:** I have allowed you twice.

(Interruptions)

**MR. SPEAKER:** I cannot allow the same subject daily. Nothing is going on without my permission.

(Interruptions)

**SHRI A NEELALOHITHADASAN NADAR\***

**MR. SPEAKER:** Only what I allow will go on. What Mr Nadar says completely goes out.

**SHRI RATANSINH RAJDA (Bombay South):** Sir, if you permit me to say, the entire public sector undertaking is paralysed. It is a very serious matter.

**MR. SPEAKER:** I know that.

**SHRI RATANSINH RAJDA:** You should direct the Government to come to the rescue, to make a statement....

**MR. SPEAKER:** Government is free to make a statement.

**श्री आर. एन. राक्षेश (बैल) :** हरिजनों का जब सवाल आता है तो वह प्रीविलिज्ड गवर्नमेंट का नहीं है, सेंट्रल गवर्नमेंट का है क्योंकि संविधान में उन के हार्य में दिया हुआ है। हरिजन सदन के बाहर मारे जा रहे हैं। ... (ब्यवधान) ...

**अध्यक्ष महोदय :** यह तो स्टेट सबजेक्ट है।

(ब्यवधान)

**SHRI HARIKESH BAHADUR (Gorakhpur):** The scientists of the Bhabha Atomic Research Centre committed Suicide.. (Interruptions). Such incidents are always taking place in our research organisations.. (Interruptions).

**MR. SPEAKER:** How can we take up in this House every murder that is taking place? We have a population of 670 million.

**SHRI HARIKESH BAHADUR:** This is a very serious matter.

**MR. SPEAKER:** No, that is for the State Government. The situation must be handled by the State Government itself.

(Interruptions)

12.09 hrs.

#### PAPERS LAID ON THE TABLE

**NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION ACT, 1951, HALF-YEARLY REPORT FOR THE PERIOD FROM 1-4-1979 TO 30-9-79 OF COIR BOARD REVIEWS ON AND ANNUAL REPORTS OF COIR BOARD FOR 1979-80. HINDUSTAN PHOTO FILMS MANUFACTURING Co. LTD. OOTACAMUND FOR 1979-80, BHARAT PUMPS AND COMPRESSORS LTD. NAINI, ALLAHABAD FOR 1979-80. BURN STANDARD COMPANY LTD. CALCUTTA FOR 1979-80 AND A STATEMENT FOR DELAY CEMENT CONTROL (REGULATION OF PRODUCTION) ORDER, 1981 AND REVIEW ON NATIONAL SMALL INDUSTRIES CORPORATION LTD., NEW DELHI FOR 1979-80.**

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):** I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English ver-

\*Not recorded.

30 of the under sub-section (4) of section Industries (Development and Regulation) Act, 1951:—

(i) S.O. 87 (E) published in Gazette of India dated the 3rd February, 1981 making certain amendment to Notification No. S.O. 862(E) dated the 27th October, 1980.

(ii) The Paper and Paper Board Cess Rules, 1981, published in Notification No. G. S. R. 66(E) in Gazette of India dated the 16th February, 1981.

[Placed in Library. See No. Lt-2044/81.]

(2) A copy of the Half-yearly Report for the period from 1st April, 1979 to 30th September, 1979 on the activities of the Coir Board and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953.

[Placed in Library. See No. LT-2045/81].

(3) A copy of the Annual Report for the year 1979-80 on the activities of the Coir Board and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953.

(4) A statement regarding Review by the Government on the working of the Coir Board for the year 1979-80.

[Placed in Library. See No. 2046/81].

(5) A copy each of the following papers (Hindi and English versions) under sub-section(1) of section 69A of the Companies Act, 1956:—

(a) (i) Statement regarding Review by the Government on the working of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 1979-80.

(ii) Annual Report of the Hindustan Photo Films Manufacturing company Limited, Ootacamund, for the year 1979-80 along with the Audited Accounts and the comment of the Comptroller and Auditor General thereon.

[Placed in Library. See No. 2047/81].

(b) (i) Statement regarding Review by the Government on the working of the Bharat Pumps and Compressors Limited, Naini, Allahbad, for the year 1979-80.

(ii) Annual Report of the Bharat Pumps and Compressors Limited, Naini Allahabad, for the year 1979-80 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2048/81].

(c) (i) Statement regarding Review by the Government on the working of the Burn Standard Company Limited, Calcutta, for the year 1979-80.

(ii) Annual Report of the Burn Standard Company Limited Calcutta, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item 5(a) above.

[Placed in Library. See No. LT-2049/81].

(7) A copy of the Cement Control (Regulation of Production Order, 1981. (Hindi and English versions) published in Notification No. S.O. 129(E) in Gazette of India dated the 24th February, 1981, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2050/81].

(8) A statement (Hindi and English versions) regarding Review by the Government on the working of the National & Small Industries Corporation Limited, New Delhi, for the year 1979-80. [Placed in Library. See No. LT-2051/81].

Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 1979-80, was laid on the Table on the 25th February, 1981.